

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1193-1194 OF 2002

ICI INDIA LTD. & ANR.

Appellant (s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 5123 of 2005

(With prayer for interim relief and office report)

Date: 28/02/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Ms. Priya Hingorani,Adv.

for M/S. Hingorani & Associates

Mrs. Kirti Renu Mishra,Adv.

For Respondent(s) Mrs. Kirti Renu Mishra,Adv.

Mr. G. Ramakrishna Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

The matters are adjourned by two weeks.

wal)

(Neena Verma)

(Vijay Aggar

Court Master

Court Master